## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.2998 ANSWERED ON 18.12.2025

#### **CFA SCHEME TO SUPPORT HYDROPOWER CAPACITY**

#### 2998. SMT. KRITI DEVI DEBBARMAN:

Will the Minister of POWER be pleased to state:

- (a) the present status of the Central Financial Assistance (CFA) scheme for supporting hydropower capacity along with the capacity addition targeted under the scheme by 2032;
- (b) whether the Government has reviewed the progress made after the achievement of hundred per cent village electrification under Saubhagya in 2018 and if so, the broad outcomes of such review;
- (c) the current stage of implementation of the North-East Gas Grid intended to connect all eight States of the region; and
- (d) the details of solar and biomass projects recently piloted in Tripura, Mizoram and Nagaland under the renewable energy initiatives of the Government?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF POWER

## (SHRI SHRIPAD NAIK)

- (a): The scheme of Central Financial Assistance (CFA) towards equity participation by the State Governments for the development of Hydro Electric Projects in the North Eastern Region was notified vide Ministry of Power's O.M. dated 08.10.2024. Total outlay of the scheme is ₹4,136 crore for financial year 2024-25 to 2031-32 and is envisaged to support hydroelectric capacity of about 15,000 MW. As on date, Government of India has earmarked an amount of CFA towards 24% equity share of Government of Arunachal Pradesh for Heo (240 MW), Tato-I (186 MW) and Tato-II (700 MW) Hydro Electric Projects as Rs. 130.43 crore, Rs. 120.43 crore and Rs. 436.13 crore respectively. However, no funds have been released till date.
- (b): As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY). Under DDUGJY and thereafter under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA), as reported by all States, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households were electrified during SAUBHAGYA. Both the schemes stand closed as on 31.03.2022.

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Under Revamped Distribution Sector Scheme (RDSS), Government of India is supporting States for on-grid electrification of left-out households during SAUBHAGYA. Till date, based on survey done by distribution utilities, works amounting to Rs. 6,521.85 Cr. have been sanctioned for grid electrification of 13,65,139 households. This includes households left-out during SAUBHAGYA, households belonging to Particularly Vulnerable Tribal Group (PVTG) under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), households belonging to STs under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), households belonging to SCs under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote and border areas under Vibrant Village Program, wherever found feasible.

- (c): Petroleum and Natural Gas Regulatory Board (PNGRB) has authorized Indradhanush Gas Grid Limited for the North East Gas Grid (NEGG) project on 17.11.2020 with total pipeline length of 1688 km, passing through the states of Assam, Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Tripura, Nagaland & Sikkim. As on 30.09.2025, total 392 km of pipeline has been commissioned.
- (d): Ministry of New and Renewable Energy (MNRE) is implementing the New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under PM JANMAN and DA JGUA. Under the scheme, off-grid systems (Solar Home Lighting Systems/Solar Mini Grids) are provided to tribal and PVTG households, Multi-Purpose Centres and Public Institutions in Tribal and PVTG areas where grid-connected electrification is not technoeconomically feasible. Based on the proposals received from the State of Tripura, MNRE has sanctioned 1703 nos. of un-electrified PVTG households for electrification through off-grid solar PV systems, out of which 1293 nos. of households have been electrified as on 30.11.2025.

Under the scheme for "Development of Solar Parks and Ultra Mega Solar Power Projects" of MNRE, one solar park of capacity 20 MW has been commissioned in Vankal, Mizoram during 2022-23.

Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM KUSUM) Scheme, which is a flagship scheme of MNRE, is being implemented in all States/ UTs including the State of Tripura, Mizoram and Nagaland. The scheme is demand driven and capacities are allocated based on demand received and progress shown by the States/UTs. Selection of beneficiaries and implementation is the responsibility of state implementing agencies (SIAs).

As reported by SIAs, the physical progress under the PM-KUSUM in Tripura, Mizoram and Nagaland State, as on 30.11.2025, is as under:

	Component-A (Capacity of Renewable Energy based Power Plants in MW)		Component-B (No. of solar pumps)		Component-C (No. of grid-connected pumps)	
	Sanctioned	Installed	Sanctioned	Installed	Sanctioned	Solarized
Tripura	5	0	11,114	6,359	3,600	702
Mizoram	0	0	1,700	40	0	0
Nagaland	0	0	265	140	0	0

No biomass project has been piloted in the State of Tripura, Mizoram and Nagaland.

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